

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
DEMAND FOR RETURN OF KOHINOOR .

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SHRI M.V. MYSURA REDDEY

Will the Minister of COALCOALCOALCOALEXTERNAL AFFAIRS be pleased to state :-

(a) whether it is a fact that India has put forth its fresh demand before the United Kingdom (UK) to return its precious articles like Kohinoor diamond and other artifacts;

(b) if so, the response from Government of UK on the above demand;

(c) whether Archaeological Survey of India has any plans to put pressure on UK with the help of UNESCO and other countries to regain our artifacts;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

THE MINISTER OF EXTERNAL AFFAIRS

(SHRI S.M. KRISHNA)

(a) No, Sir.

(b) Not Applicable.

(c) to (e) Ministry of Culture/Archaeological Survey of India has not put forth any fresh demand on this issue as this is not covered under the UNESCO Convention 1972 dealing with the restitution of cultural property.